

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 18th Day Of September 2024
COURT HALL NO.4 AT KALABURAGI BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.		Pet/App'l/Comp. & Adv.	Resp. & Adv.
MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU				
<u>PRONOUNCEMENT OF ORDER</u>				
1	CRP 286/2023	(IO,)	<i>PET: MRS A PADMAVATHIRES: MR SHASHI KUMAR MALIPATIL P S</i>	<i>AND OTHERS</i> ABUBACKER SHAFI FOR R1 K SRINIVASA GOWDA FOR R2, R3, R5, R7, R8 & R9 R4- SANJEEVAMMA SD H B RADHAMANI FOR R6
<u>ORDERS</u>				
2	RSA 1561/2015 REG : NON - FURNISHING OF REPORT FROM ADVOCATE GENERALS OFFICE V/O DTD: 1/07/2024 & 28/08/2024 (AG + FC KB) (DATE)	(DEC,)	<i>PET: THE DEPUTY COMMISSIONER AND OTHERS</i> GOVT ADVOCATE- VASANTH V FERNANDES	<i>RES: SRI.MUNIMARAPPA</i> SOMASHEKAR K M
3	WP 1763/2013 REG: REPORTING FURTHER COMPLIANCE (DATE)	(L, KSRTC)	<i>PET: TEH MANAGEMENT OF</i> B L SANJEEV	<i>RES: SRI RAMACHANDRA SHETTY</i> L SHEKAR FOR R1 (A & B) (VK NOT FILED)
4	WP 49447/2013 REG: NON FILING OF CONSIDERATION OF THE REPORT BY THE PRINCIPAL SECRETARY V/O DTD: 7/6/24 (DATE)	(SCST,)	<i>PET: BASAVARAJAPPA</i> G C SHANMUKHA FOR P1(A & B) {P1(B) IS MINOR REP BY P1 (A)}	<i>RES: THE DEPUTY COMMISSIONER AND OTHERS</i> GOVT ADV FOR R1-R3 S V PRAKASH FOR R4 & R5(A-G)
5	WP 57540/2014 REG: FOR REPORTING COMPLIANCE PARAGRAPH	(LB, RES)	<i>PET: A N PADMA</i> GURURAJ R	<i>RES: M V</i> VENKATASUBBAIAH SHETTY AND OTHERS

COURT HALL NO:15

14 OF THE ORDER DTD:
25/4/24
(DATE)

T K VISHWAJITH &
R SRINIVASA FOR R1 &
R2
GIREESHA KODGI FOR R3
AGA FOR R4 & R5
GURURAJ JOSHI FOR R6

6 WP 38393/2016 (L, KSRTC) *PET: THE DIVISIONAL* *RES: SRI. H.*
REG: REPORTING *CONTROLLER* *KRISHNAPPA*
COMPLIANCE **B L SANJEEV** **K SRINIVASA**
(COMMON TCR K/B)
(DATE)

Connected With

6.1 WP 40283/2016 (L, KSRTC) *PET: SRI. H.* *RES: THE DIVISIONAL*
KRISHNAPPA *CONTROLLER*
K SRINIVASA **B L SANJEEV**

7 WP 20056/2019 (LB, BMP) *PET: KAVITA PODWAL* *RES: THE BBMP AND*
REG: TO REPORT **PARTY IN PERSON** *OTHERS*
COMPLIANCE OF THE *KAVITHA PODWAL*
PARAGRAPH NO.
43.1,43.2 & 43.3
OFTHE ORDER DTD:V
12/2/24 BY COUNSEL
FOR BBMP V/O
DTD:25/7/24
2) TO REPORT
COMPLIANCE BY HCGP,
V/O DTD 8/07/2024
(V/O DTD: 12/2/24,
COUNSEL FOR R1 HAS
NOT FILED ACK FOR
HAVING PAID THE COST
OF RS. 5 LAKHS
COMPENSATION TOWARDS
MENTAL TRAUMA UNDER
GONE BY TAKEN BY THE
PETITIONER AND RS. 10
LAKHS COMPENSATION
TOWARDS DAMAGE CAUSED
TO THE MOVABLE ITEMS
OF THE PETITIONER)
(AG + FC K/B)
(DATE)

8 WP 3640/2023 (LB, RES) *PET: RAFFLES* *RES: THE STATE OF*
REG: OFFICE NOTE ON *RESIDENCY PRIVATE* *KARNATAKA AND OTHERS*
IA 2/24 FOR RECALLING *LIMITED*
(SINCE IMPLEADING **JOSHUA HUDSON SAMUEL** AGA FOR R1
APPLICANTS WERE THE M S DEVARAJU FOR R2 &
PARTIES DURING THE R3
DISPOSAL OF THE WP, A V GANGADHARAPPA FOR
SEEKING OF RECALLING R4
DOES NOT ARISE FROM YOGESH D NAIK FOR R5
THIS APPLICATION SURAJ SAMPATH IN IA

2) OFFICE NOTE ON IA
1/24 FOR IMPLEADING
FILED BY COUNSEL SRI.
SURAJ SAMPATH (SINCE
THE COUNSEL HAS FILED
IMPLEADING
APPLICATION AFTER THE
DISPOSAL OF THE WP)
3) IA 1/24 FOR
EXTENSION OF TIME
FILED BY ADV FOR
PETITIONER
4) NON-FILING OF
DEMAND DRAFT FOR THE
SAID AMOUNT READY TO
BE HANDED OVER TO THE
LEARNED COUNSEL FOR
R2 & R3 BY THE
COUNSEL FOR
PETITIONER V/O DTD.
20/6/24
5) NON FILING OF
CIRCULAR BY THE HCGP
(DATE)

2/24 FOR RECALLING &
IA 1/24 FOR
IMPLEADING

- 9 WP 7725/2023 (LB, BMP) *PET: M/S AMERICAN ROAD TECHNOLOGY AND SOLUTIONS PVT LTD NAVEEN CHANDRA. V* *RES: S H PRASHANTH AND OTHERS*
REG: TO REPORT COMPLIANCE BY COUNSEL FOR CORPORATION V/O DTD: 25/7/24
2) NON-FILING FURTHER AFFIDAVIT BY ADV FOR R1 & R2 V/O DTD. 04/7/24
3) NON-FILING OF DETAILED PROJECT REPORT BY COUNSEL FOR RESPONDENT - BBMP V/O DTD.11/03/24 & 12/06/24 (AG + FC K/B) (DATE)
S H PRASHANTH FOR R1 & R2
AGA FOR R3 (MA NOT FILED)
- 10 WP 11261/2023 (LB, BMP) *PET: SRI. KUSHAL RAM REDDY NAGA REDDY V* *RES: BRUHAT BENGALURU MAHANAGARA PALIKE AND OTHERS SANJEEV B L*
REG: NON FILING OF PAPERS REGARDING THE TOTAL NUMBER OF ACTION AND NATURE OF ACTION TAKEN UNDER THE RULES 2019 BY COUNSEL FOR CORPORATION V/O DTD: 25/7/24
2) NON FILING OF ANY PAPERS FOR COMPLIANCE WITH PARA-012 OF THE
FOR R1 TO R4
K CHANDRAMOHAN FOR R5

COURT HALL NO:15

ORDER DTD:19/1/24BY
COUNSEL FOR
CORPORATION V/OD TD:
25/7/24
(DATE)

11 WP 19799/2023 (LB, BMP) *PET: DR G.LATHA* *RES: THE COMMISSIONER*
REG: FOR REPORTING *MADHUSUDHAN M N* *AND OTHERS*
FURTHER COMPLIANCE BY *NEGLUR ARAVIND*
ADV FOR CORPORATION FOR R1 & R2
V/O DTD: 25/7/24
(DATE)

Connected With

11.1 WP 28108/2023 (LB, BMP) *PET: M/S ANURAGHA* *RES: THE COMMISSIONER*
REG: NON FILING OF *HOSPITALITY SERVICES* *AND OTHERS*
REPORT DIRECTIONS *AND OTHERS* *SATYANAND B S*
ISSUED IN PARA NO.14 FOR R1 TO R3
& 15 OF THE ORDER
DTD: 28/2/24 &
26/06/24 BY COUNSEL
FOR R1 TO R3

12 WP 23631/2023 (LB, BMP) *PET: NAGABHUSHAN* *RES: THE BRUHAT*
REG: FOR REPORTING *REDDY N AND OTHERS* *BANGALORE MAHANAGARA*
COMPLIANCE BY COUNSEL *BHARATH K* *PALIKE AND OTHERS*
FOR R1 & R2 V/O DTD: *SUMANA BALIGA M*
25/7/24 & 28/08/2024 FOR R1 & R2
(V/O DTD: 25/7/24, NO AGA FOR R3 (MA NOT
FURTHER ADJOURNMENT FILED)
WOULD BE GRANTED) M R MAMATHA FOR R4
(DATE)

13 WP 26770/2023 (LB, BMP) *PET: SMT. SHEETAL* *RES: STATE OF*
REG: NON FILING OF *MALHOTRA AND OTHERS* *KARNATAKA AND OTHERS*
COMPLIANCE REPORT BY *MONICA PATIL*
R2 & R3 V/O AGA FOR R1
DTD:5/8/24 PAWAN KUMAR FOR R2 &
(DATE) R3

14 WP 8061/2024 (EDN, RES) *PET: HPR COLLEGE OF* *RES: STATE OF*
REG: REPORTING *NURSING* *KARNATAKA AND OTHERS*
COMPLIANCE OF ORDER *NARAYANA S*
DTD: 24/4/24 AGA FOR R1 (MA NOT
(DATE) FILED)
ANUPARNA BORDOLOI FOR
C/R2 (CP NO. 3485/24)
SUMANA BALIGA FOR R3
(VK NOT FILED)

15 WP 8193/2024 (EDN, RES) *PET: SRI. SHAH KEYUR* *RES: KARNATAKA STATE*
REG: NON FILING OF *BHARATBHAI* *OPEN UNIVERSITY AND*
COMPLIANCE OF REPORT *KUMARI M* *OTHERS*
V/O DTD: 8/7/24 *RAJENDRA KUMAR SUNGAY*
(ENQUIRY REPORT IS *T P*
NOT FILED BY THE FOR R1

COURT HALL NO:15

PRINCIPAL SECRETARY
HIGHER EDUCATION
DEPT. FOR THE
COMPLIANCE OF ORDER
DTD: 24/4/24)
(DATE)

H R SHOWRI FOR R2 (VK
NOT FILED)
HCGP FOR R3

FURTHER HEARING

- 16** RSA 17/2013 (DEC/INJ,) *PET: T APPINAIKA DEADRES: T SUBBANAIKA
BY LRS AND OTHERS DEAD BY HIS LRS AND
OTHERS*
(APPEAL ADMITTED) A/W AWAITING OF
COMMISSIONER WARRANT
REPORT AS PER ORDER
DTD: 02/07/2024
(BOTH TCRS & PB KEPT
BELOW)
(DATE) SSI QUADRI, SOMANATHA **LOKANATHA T V FOR R1-
R6**
- 17** RSA 286/2013 (DEC,) *PET: GOVINDA NAIKA RES: NINGAPPA DEAD BY
S V PRAKASH HIS LRS AND OTHERS*
APPEAL IS ADMITTED ON
30.01.2020.
TCRS K/B
PAPER BOOK K/B
(DATE) FOR APPLT H.N BASAVARAJU FOR
R1(A) TO R1(E) AND R2
- 18** RSA 1456/2013 (PAR,) *PET: SMT. PUTTAMMA RES: SRI NARASIMHA
M B CHANDRA CHOODA MURTHY AND OTHERS*
(APPEAL ADMITTED ON
24.06.2014)
(BOTH TCR'S K/B)
(PB K/B)
(DATE) FOR APPLT V B SIDDARAMAIAH FOR
R4
R1-NARASIMHA MURTHY
SD
V/O DTD: 21/9/23,
NOTICE TO R2 RAMAIAH
IS H/S
V/O DTD: 21/9/23,
APPEAL AGAINST R3 IS
ABATED

---END---